

شری سیکندر بخت: صدر صاحبہ
یہ تو معلوم ہونا چاہیے کہ اتنی غیر قانونی
ار ریکورڈ۔ ان کا اسٹیٹسٹل باتیں
ہو گئی ہیں۔ اندھا دھند یہ چل رہا ہے۔
یہ سرکار ہے۔ یہ سرکار کیا چل رہی ہے
یا نہیں چل رہی ہے۔ یہ کیا بات
ہے۔۔۔ مداخلت...

DR. BIPLAB DASGUPTA (*West Bengal*):
Madam some of us have tabled a motion
seeking a discussion on this.

Kindly allow us some time.
{*Interruptions*}

THE DEPUTY CHAIRMAN: It has to
be reported to the House.
{*Interruptions*}

SHRIMATI KAMLA SINHA (*Bihar*):
This Manipur issue, Madam...
{*Inter, apt ions*}

THE DEPUTY CHAIRMAN: Shri
Krishna Kumar, please.

**1. Report and Accounts (1993-94) of the
Indian Renewable Energy Deve-
lopment Ltd. New Delhi and related
papers,**

**2. Memorandum of Understanding
(1993-94) between Govt. of India and
the Indian Renewable Energy
Development Ltd., New Delhi**

THE MINISTER OF STATE IN THE
MINISTRY OF NON-CONVENTIONAL
ENERGY SOURCES AND THE MINISTER
OF STATE IN THE MINISTRY OF
AGRICULTURE (SHRI S. KRISHNA
KUMAR): Madam, I beg to lay on the Table,
a copy each in English and Hindi) of the
following papers:—

- (i) (a) Seventh Annual Report and
Accounts of the Indian Renewable Energy
Development Agency Limited, New Delhi,
for the year 1993-94.. ot-gethef with the
Auditors' Report on the Accounts.

(b) Review by Government on the
working of the above Agency.

[Placed in Library. See No. LT-19.]

i) Memorandum of Understanding between
the Government of India Ministry of Non-
Conventional Energy Sources) and Indian
Renewable Ene'gy Development Agency
Limited, for the year 1993-94. Placed in
Library. See No. LT-19.]

SHRIMATI KAMLA SINHA (*Bihar*):
Madam, this issue should be discussed here.
{*Interruptions*}

LEADER OF THE OPPOSITION
(SHRI SIKANDER BAKHT): Madam, a
pertinent, legal, objection has been
raised, but nobody is prepared to answer it.

यह कोई तरीका नहीं है।... (व्यवधान)

THE DEPUTY CHAIRMAN: I will explain.
{*Interruptions*} Please sit down. {*Interruptions*} I
enquired. The Minister has gone. He is not here.
The point is, the Proclamation which had been
issued by the President under article 356 of the
Constitution has to be reported to the House.
{*Interruptions*}

SHRI SIKANDER BAKHT: Madam, it is
not that question. It is not being reported. It is
about the action which had already been
taken. It is not a report.

DR. MURLI MANOHAR JOSHI:
(Uttar Pradesh) Where has the Minister gone?
Where has he vanished Madam?
{*Interruptions*}

श्री सिकंदर बख्त : वह कहाँ गायब
हो गये हैं ? वह आए, तोते की तरह
सबक पड़ा और हाऊस छोड़कर चले
गए । यह सरकार चल रही है या
बैलगाड़ी चल रही है, जिसको अघाघंघ
घसीट रहे हैं । (व्यवधान)

† [] Transliteration in Arabic script.

شری سیکندر بخت: وہ کہاں غائب
ہو گئے ہیں۔ وہ گئے خطوط کی طرح سبق
پڑھا اور اس پھوڑ کر چلے گئے یہ سرکار
چل رہی ہے یا سبیل گاڑی چل رہی ہے
جس کو اندھا دھند گھسیٹ رہے ہیں۔

उपसभापति: एक मिनट आप
बैठिए। मैं आपकी बात की पुष्टि करके
बताती हूँ। माधुर साहब, सुषमा जी,
आप भी बैठिए।

One minute, please. Kindly sit down. Interruptions I do not know whom I should ask. (Interruptions) Please sit down. The Minister of Parliamentary Affairs wants to say something.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND PUBLIC GRIEVANCE AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, the thing is, I do not want to make a statement on something which I am not in a position to explain. But I would request the hon. Home Minister to come here as early as possible and explain. (Interruptions)

श्री अशोक मित्रा : (उत्तर प्रदेश) सरकार पहले बनायी और रिपोर्ट बात में किया।... (व्यवधान)...

उपसभापति : माधुर साहब, बठिये जरा बात पूरी होने दीजिये।... (व्यवधान)...

SHRIMATI MARGARET ALVA: Madam, I have sent the message to the hon. Home Minister to please come to the House. He is in the other House. I do not want to comment or give any explanation.

SHRI SIKANDER BAKHT: Quite correct. We are not pressing you. (Interruptions)

† [] Transliteration in Arabic script.

DR. MURLI MANOHAR JOSHI: Madam, on a point of order. (Interruptions)

SHRI SUNDER SINGH BHANDARI (Rajasthan) Madam, it means that the laying of the paper is kept pending until the Home Minister comes and explains the situation. (Interruptions)

THE DEPUTY CHAIRMAN: Report and Minutes of the Standing Committee on Petroleum and Chemicals. Shri Mohd. Masud Khan. He is not here. Shri Ramji Lai. He is also not here (Interruptions)

डा० मुरली मनोहर जोशी : मेरा प्वाइंट ऑफ ऑर्डर यह था कि किस प्रोसिजर के तहत उन्होंने पेपर ले लिए ? मैं कहना चाहता हूँ कि यह रिपोर्ट करने का तरीका नहीं है, पेपर ले करने का यह तरीका नहीं है।... (व्यवधान)

THE DEPUTY CHAIRMAN: Please. Let me say something. Mr. Rahi wanted to lay this paper on behalf of the hon. Home Minister and I had allowed him to get up because it was necessary that it should be laid. Your objection was not to that. Your objection was that it should have been laid before the Government was formed. This was his objection. (Interruptions). This was exactly what Mr. Mathur had said. This was what I understood. (Interruptions). Don't interrupt, Mr. Mathur. I will allow you. Your objection was that the Government was formed earlier and it was being reported later, that the paper was sought to be laid later. Now, till the Home Minister comes and explains the position, we will leave the matter as it is. Okay?

SHRI SIKANDER BAKHT: Perfectly all right.

THE DEPUTY CHAIRMAN: Now, the matter is over.

SHRI ASHOK MITRA: The matter is not over, Madam. (Interruptions).

REPORTS AND MINUTES OF THE STANDING COMMITTEE ON COMMUNICATIONS

SHRI VIRENDRA KATARIA (Punjab): Madam, I beg to lay on the Table